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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table. Item No. 3, Shri Bandaru Dattatreya.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to lay on the Table –

(1) A copy of the Financial Estimates and Performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 4524/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2014-2015, together with Audit Report thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 4525/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to lay on the Table –

(1) A copy of the Newsprint Control (Amendment) Order, 2016 (Hindi and English versions) published in Notification No. S.O. 447(E) in Gazette of India dated 11th February, 2016 issued under Section 18G of the Industries (Development and Regulation) Act, 1951.

[Placed in Library, See No. LT 4526/16/16]

(2) A copy of the Notification No. S.O. 150(E) (Hindi and English versions) published in Gazette of India dated 18th January, 2016, making certain amendments in the Notification S.O. 2877(E) dated 10th November, 2014 issued under Section 6 of the Industries (Development and Regulation) Act, 1951.

[Placed in Library, See No. LT 4527/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2014-2015, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 4528/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Mukhtar Abbas Naqvi, I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution:-

- (1) The Uttarakhand Appropriation (Vote on Account) Ordinance, 2016 promulgated by the President on 31st March, 2016 (No. 2 of 2016).

[Placed in Library, See No. LT 4529/16/16]

- (2) The Enemy Property (Amendment and Validation), Second Ordinance, 2016 promulgated by the President on 2nd April, 2016 (No. 3 of 2016).

[Placed in Library, See No. LT 4530/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI CHAUDHARY): I beg to lay on the Table –

- (1) A copy of the Proclamation (Hindi and English versions) dated 27th March, 2016 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Uttarakhand published in Notification No. G.S.R.341(E) in Gazette of India dated the 27th March, 2016 under article 356(3) of the Constitution.

[Placed in Library, See No. LT 4531/16/16]

- (2) A copy of the Order (Hindi and English versions) dated 27th March, 2016 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R.342 (E) in Gazette of India dated the 27th March, 2016.

[Placed in Library, See No. LT 4531/16/16]

- (3) A copy of the Report (Hindi and English versions) of the Governor of Uttarakhand dated the 26th March, 2016 to the President.

[Placed in Library, See No. LT 4532/16/16]

- (4) A copy of the Order (English Version only) of the Supreme Court of India dated the 22nd April, 2016.

[Placed in Library, See No. LT 4533/16/16]